Under PMKVY 2016-20, till now, 1,62,671 candidates have been trained including undergoing training (Short Term Training, Recognition of Prior Learning and Special Projects) in the State of Haryana. The placement data is reported within 90 days of certification of trained candidate. As per data reported on SDMS, as on 28.02.2018, out of 1,26,642 trained candidates under Short Term Training component of PMKVY 2016-20, 86,659 candidates are certified in the state of Haryana. Out of these certified candidates, 28,902 candidates have been placed in various sectors.

## **Employment under PMKVY in Bihar**

†2216. SHRI RAM NATH THAKUR: Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- (a) whether it is a fact that Government is running several programmes to provide employment to the unemployed under the Pradhan Mantri Kaushai Vikas Yojana (PMKVY);
  - (b) if so, the details thereof; and
- (c) the names of districts in Bihar where programme under PMKVY is being run and the number of unemployed who have been provided employment so far, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI ANANTKUMAR HEGDE): (a) to (c) Ministry of Skill Development and Entrepreneurship is implementing Pradhan Mantri Kaushal Vikas Yojana (PMKVY) with an aim to provide skilling to one crore people over the four years (2016-2020) with an outlay of ₹ 12,000 crore in pan-India. PMKVY enables large number of prospective youth for taking Short Term Training (STT) and Recognition of Prior Learning (RPL) through accredited and affiliated training centers. PMKVY 2016-20 has two components known as Centrally Sponsored Centrally-Managed (CSCM) being implemented by National Skill Development Corporation (NSDC) and Centrally Sponsored State Managed (CSSM) being implemented by State Skill Development Missions of the States/ UTs popularly known as State-Engagement Component of PMKVY (2016-20).

Under CSCM component of PMKVY 2016-20, till now, 91,013 candidates have been trained including undergoing training (Short Term Training, Recognition of Prior Learning and Special Projects) in the State of Bihar. The placement data is reported within 90 days of certification of trained candidate. As per data reported on SDMS, as

<sup>†</sup>Original notice of the question was received in Hindi.

on 28 02.2018, out of 63,990 trained candidates under Short Term Training component of PMKVY 2016-20, 41,176 candidates are certified in the state of Bihar. Out of these certified candidates, 12,210 candidates have been placed in various sectors.

Under CSSM component of PMKVY 2016-20, a total target of 89,664 has been inprinciple approved for State of Bihar by Ministry for 2016-20. Further, in FY 2017-18 an amount of ₹ 36,81,62,449/- has been disbursed to Bihar Skill Development Mission (BSDM), Government of Bihar for the implementation of the scheme.

## Consultations with stakeholders

2217. DR. VINAY P. SAHASRABUDDHE: Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- (a) whether Government has evolved any policy about taking the stakeholders' consultation while preparing new policies or guidelines pertaining to the Ministry and the Departments under the same;
  - (b) if so, the details thereof and if not, the reasons therefor, and
- (c) what has been the record of such consultations across the stakeholders during the last three years; the details about the national level organisations involved in such consultations and the key suggestions received in such consultations and accepted by the Ministry/Department during this period?

THE MINISTER OF STATE IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI ANANTKUMAR HEGDE): (a) to (c) Skill development is the shared responsibility of the key stakeholders viz., Government, the corporate sector, community based organizations, dedicated individuals working in the skilling and entrepreneurship space, industry and trade organisations. The Ministry of Skill Development and Entrepreneurship generally undertakes consultation with stakeholders before taking a final view on any major policy decision. The standard guidelines regarding inter-ministerial consultations are also adhered to.

Some of the recent policies where such consultations were held include the Report of Sharda Prasad Committee which made several recommendations pertaining to, *inter alia*, classification, role, governance structure and financing of Sector Skill Councils. The Committee submitted its Report in December 2016. The Report was placed in public domain and the Government held extensive consultations with all stakeholders to elicit their views on the recommendations.